NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

27. I.A. 114/2021
M.A. 3049/2019
M.A. 3048/2019
IN
C.P.(IB)-2044(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.03.2021.**

NAME OF THE PARTIES: Shanaya Fashions
V/s
Oneworld Creations Pvt.Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

None appeared on either side. List this matter on 26.04.2021 for appearance of the petitioner/dismissal of the petition.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)